## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : TCP/13/2016 : Argus Enterprises (P) Ltd. and 1 others NAME OF THE PETITIONER(S) NAME OF THE RESPONDENT(S) : AIKI Logistics Private Limited and 4 others UNDER SECTION : 397/398 **SIGNATURE** S.No. NAME (IN CAPITAL) DESIGNATION REPRESENTATION BY WHOM Son Harrishonkan Mons HRYA Respondent 3

## <u>ORDER</u>

Matter is called. No representation on behalf of the Petitioner. Counsel for the Respondent present. Matter is adjourned for the presence of the Petitioner, failing which appropriate order will be passed. Put up on 21.12.2017 at 10.30 A.M.

MEMBER (JUDICIAL)

ghk